

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-309
IB - 2728/ND/2019

IN THE MATTER OF:

M/s Om Logistics Ltd.

Vs

M/s Serval India Pvt. Ltd.

....Applicant

....Respondent

SECTION

Under Section – 9 of IBC, 2016

Order delivered on 31.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Mahe Zehra

For the Respondent

: Adv. Sunita Ojha, Adv. Mohika Jain

ORDER

Ld. Counsel for petitioner has put in appearance and submitted that he has filed the rejoinder. The same is on record. Since the pleadings are complete. List the case for final hearing on **12.02.2020**.

sd/-

(K.K. VOHRA)
MEMBER (T)

(Khushboo)

sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)